National Company Law Tribunal Allahabad Bench

CPNO. 136/ ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 13.11.2017**

NAME OF THE COMPANY: Ramal Rumay Verma & ors. Is Prism Industrial Section of the companies Act/1 & B CODE: 71(10) of Companies Act, 2013.

1. Rahel Chaudhany Adv

Representation

Signature

Rahel

CP NO.136/ALD/2017

Sh. Rahul Chaudhary, Advocate for the petitioner. The present case is filed as a fresh case under Section 71(10) of the Companies Act, 2013 seeking a direction from this Court to the respondent company to release the payments due under the fixed deposits.

Notice be issued to the respondents' company. Petitioner counsel is also at liberty to serve a spare copy of the petition to the counsel for the respondent company.

The matter be listed on 29th November, 2017.

Dated:13.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

Sd

H.P. Chaturvedi, Member (Judicial)